

ORDER SHEET

O.A./M.A./R.A./C.P. NO. 45 OF 2005 in O.A. 440/04Applicant/s M.D. Karndhar Respds. UOI & othersAdvocate for Applicant/sri Sudama Ram Advocate for Respondent/sri S. Singh / S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. (21)
Vakalat nama filed by Applicant Counsel Sri Sudama Ram for Respt. No. 1 Counter nat file in R.A. N. 45/05 R.A. N. 49/05 in written Statement filed by Union Publick Service Commission on behalf of Respt. No. 1 Rejoinder affidavit filed by applicant Counsel after service on opposite party Counsel for Respt. Sri S. Singh filed Revue Application II Counter again Respt. No. 45. 305' <u>28/6/09</u>	03/07/09 Hon'ble Mr. Justice A.K. Yog J.M Hon'ble Mrs. Manjulika Grantam AM Review application is dismissed see order dated 03/07/09 on separate sheet of papers. <u>Manjulika Grantam</u> AM <u>S.V. / -</u>	<u>JM</u>